

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD

SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)

PRESENT: HON'BLE SHRIMADAN BHALCHANDRA GOSAVI- MEMBER
JUDICIAL

HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.09.2021 AT 12:30 PM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 127/9/HDB/2020
NAME OF THE COMPANY	BGR Mining and Infra Pvt Ltd
NAME OF THE PETITIONER(S)	Dozar World Pvt Ltd
NAME OF THE RESPONDENT(S)	BGR Mining and Infra Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned counsel for Operational Creditor appeared. Learned counsel for Corporate Debtor appeared. Learned counsel for the Operational Creditor seeks permission to withdraw the petition. Permission is granted.

CP (IB) No.127/9/ HDB/ 2020 stands disposed of as withdrawn.


MEMBER (TECHNCIAL)
karim


MEMBER (JUDICIAL)